

10.04.2014

O.A. No. 65/2009

Hon'ble Shri Navneet Kumar, Member (J)

Hon'ble Ms. Jayati Chandra, Member (A)

Shri Gajendra Yadav holding brief for Shri S. P. Singh , learned counsel for the applicant submits that he does not want to press the present O.A.. Shri S. P. Singh is present On behalf of Respondent No. 1 whereas, Shri Rajendra Singh holding brief for Shri U. N. Mishra, learned counsel for the respondent Nos. 2 to 4 is present.

As submitted by the learned counsel for the applicant, the O.A. is dismissed as not pressed. No order as to costs.

✓
Member (A)

W. Chandra
Member (J)

vidya

*copy to author
dated 10-4-14
Rajendra
15-4-14*